

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1496 of 2019

IN THE MATTER OF:

Durga Prasad Agarwal & Anr.

...Appellants

Versus

Limtex Tea & Industries Ltd. & Anr.

...Respondents

Present:

Appellant : Ms. Suchita Mukhopadhyay Advocate

**Respondent: Mr. Rishab Kaushik Advocate for R-1 & Mr. Abhishek Sharma
Advocate for R-2.**

O R D E R

25.02.2020 Due to paucity of time, the matter could not be taken up. One week's time is granted to file Reply Affidavit.

Post the matter For Admission '(After Notice)' on **17th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn